

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF OCTOBER-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	7
					OMP (I) COMM	15
					MISC. DJ	2
					EXECUTION (COMM)	6
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	9
					OMP (I) (COMM)	9
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	5
					OMP (I) COMM	13
					OMP (MISC. COMM)	2
					EXECUTION (COMM)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	RECOVERY	10
					MISC.	2
					EXECUTION	4
					OMP (I) (COMM)	12
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					MISC. DJ	1
					EXECUTION	6
					OMP (I) (COMM)	9
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	21
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	4

					OMP(I) COMM + OMP(COMM)	12
					EXECUTION	2
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	7
					EXECUTION	5
					OMP (I) (COMM)	14
					MISC. DJ	4
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	8
					EXECUTION (COMM)	5
					OMP (I) (COMM)	15
					MIS DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	1
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	15
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	5
					OMP(I)COMM	16
					EXECUTION (COMM)	3
					MISC DJ	1
					EX COMM AWARD BY ARBIT COMM	
					CONTEMPT PETITION	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	4

					OMP(I) COMM	12
					UTION / EX. AWARD BY ARBITR	3
					MISC. DJ + MISC EX	1
					OMP (COMM)	0
TOTAL						202
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS	17
					OMP (I)	59
					EXECUTION	4
					M-EX	1
					EX ARB COMM	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	3
					IPR CASES	NIL
					OMP (I) COMM	5
					OMP COMM	NIL
					EXECUTION COMM	8
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	10
					OPM(I)/ARBITRATION/MISC COMM	69
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	10
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	5
					EXECUTION (COMM)	3
					OMP (COMM)	0

					OMP (I) (COMM)	56
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	12
					EX (COMM)	9
					OMP(I)(COMM)	62
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	11
					OMP(I)(COMM)	61
					EXECUTION (COMM)	6
					EX. COMM AWARD	1
					MISC DJ/ CIV DJ	1
					COUNTER-CLAIM	1
TOTAL						416
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	29
					TRADE MARK	4
					ARBITRATION U/S 9	1
					ARBITRATRATION U/S 34	9
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	14
21			SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	23
					EX(COMM)	14
					OMP (COMM)	3
					OMP (I) (COMM)	16
					MISC. DJ	1
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	7
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	8

					COUNTER CLAIM	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	2
TOTAL						148
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. AWARD	2
					OMP (I) COMM.	159
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	20
				503	EX. COMM.	2
					OMP COMM.	2
					EX. COMM. AWARD	2
					OMP (I) COMM.	184
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					EX. COMM.	3
					EX. COMM. (AWARD)	3
					OMP (I) COMM.	147
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	2
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	26

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	189
					ARB. A. COMM.	1
TOTAL						783
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	13
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	15
30	SAKET COURT		SH. VRINDA KUMARI	20	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	COMMERCIAL SUIT, ARBITRATION PETITION & EXECUTION PETITION	13
32	SAKET COURT		MS. NEELAM SINGH	22	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	14
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-MISS DJ -o OMP (COMM-5, CS DJ-o (COM)-o, ARBA -o, RTI -o	28
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	13
					OMP(COMM)-73	0
					OMP (COMM)-78	0
					OMP (COMM)-75	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	8
					OMP(COMM-73)	3

					OMP (COMM)-78	0
TOTAL						22
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	3
					EXECUTION PETITION	7
TOTAL						20
39	KARKARDOOMA	SHAH DARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(COMM)	15
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(COMM)	11
				56	EX COMM	4
					OMP (I) COMM	1
					MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(COMM)	14
					EXECUTION	8
					MISC.DJ CASE	1
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	5
					EX	2
TOTAL						70

43	ROHINI COURT	NORTH-WEST	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	40
					OMP	100
					MISC DJ	3
					EX	11
					COUNTER CLAIM/CONTEMP PETITION	1
44		SH.DEVENDER KUMAR JANGALA		759	CS(COMM)	30
	OMP(COMM.)/OMP (I)(COMM.)				58	
	MISC DJ/RTI				6	
	EX				18	
TOTAL						267
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	42
					OMPI(COMM)& OMP (COMM)	16
					EXECUTION	20
					MISC. APPLICATION DJ	11
					REVIEW PET/ CONT.PET	0
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	14
					OMPI(COMM)& OMP (COMM)	2
					EXECUTION	8

					MISC DJ	0
TOTAL						113
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	22
					OMP (I) (COMM.)	81
					EX COMM AWARD	10
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	5
					OMP (I) (COMM.)	11
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	25
					OMP (I) (COMM.)	89
					EX COMM AWARD	6
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	26
					OMP (I) (COMM.)	88
					EX COMM AWARD	6
TOTAL						275
GRAND TOTAL						2155